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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 15126/2023**

MS. C

..... Petitioner

Through: Mr. Sanjoy Ghose, Sr. Advocate with
Mr. Rohan Mandal and Ms.
Maulshree Pathak, Advocates.

versus

**UNION OF INDIA, THROUGH MINISTRY OF CORPORATE
AFFAIRS & ANR.**

..... Respondents

Through: Ms. Monika Arora, CGSC with Ms.
Samiksha, GP and Mr. Subhrodeep
Saha and Mr. Kushal, Advocates for
UOI.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER
22.11.2023

%

List on 23.11.2023.

SUBRAMONIUM PRASAD, J

NOVEMBER 22, 2023

hsk